

# NHRC seeks ATR from CS on condition of Dongria Kondhs



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#### PNN & AGENCIES

Kendrapara, May 11: The National Human Rights Commission (NHRC) has sought an Action Taken Report (ATR) from the Chief Secretary regarding the precarious living conditions of over 10,000 families belonging to the Dongria Kondh community, a Particularly Vulnerable Tribal Group (PVTG).

This action follows a petition filed by rights activist Radhakanta Tripathy, which highlighted the persistent deprivation of basic human rights—including healthcare, education, and essential amenities—faced by the Dongria Kondh community and other villagers in Kalahandi and Rayagada districts.

Despite repeated NHRC directives over the past five years, the Odisha government has reportedly failed to implement essential welfare measures such as all-weather roads, access to potable water, healthcare services, and education in these remote tribal areas. This ongoing neglect has resulted in severe human rights violations.

In his petition, Tripathy stated, "Despite the intervention of the NHRC, no progress report has been submitted. Ground verification reveals that no substantial steps have been taken to address the issues raised."

He further emphasised that even after seven years and at least 20 directives from both the NHRC and the Odisha Human Rights Commission (OHRC), the state and district administrations have yet to ensure basic human rights for the affected villagers.

Tripathy alleged that the reports submitted by state authorities consist merely of statistical data, serving as an eyewash to conceal administrative inefficiency and corruption. He stressed the need for an in-depth, independent, and impartial investigation into the funds allocated for development, especially since the region is covered with dense hills and forests, making such verification crucial.

Villages such as Kesarpadi and Serkapadi in Rayagada district were among the 12 locations identified by the state government for India's first environmental referendum, following a Supreme Court judgment.

Despite this significance, the Dongria Kondh—an endangered tribal community living in areas like Kunakadu, Palberi, Phuldumera, and Tadijhola (a forest hamlet in Kalahandi)—continue to be deprived of basic necessities. Similarly, residents of Kesarpadi, Jarapa, Batudi, Lamba, and Lakhpadar villages in Rayagada district lack access to essential amenities.

Tripathy also pointed out that the government has failed to adequately assess how factors such as road connectivity, parental employment, proximity to schools, and children's rights to education impact the Dongria Kondh community in these districts.

He urged the NHRC to intervene and ensure the provision of basic services, including education, healthcare, livelihood opportunities, and other essential needs.

Acknowledging the gravity of the petition and the consistent negligence by authorities, the NHRC stated in its order: "The commission is of the considered view that the allegations raised in the complaint represent serious violations of the human rights of the victims."



# NHRC seeks ATR on Bhadrak consumer body

he National Human Rights Commission (NHRC) has directed th Bhadrak district Collector to address the problems faced by the District Consumer Forum and submit an action taken report (ATR) within six weeks.

The NHRC passed the direction taking cognisance of a petition filed by

lawyer and rights activist Radhakanta Tripathy .

The petitioner has raised concerns about pathetic

condition of the Bhadrak District Consumer Forum in which lacks basic infrastructure such as hygienic toilets, drinking water and a clear entrance due to encroachment by illegal vendors

In response to the NHRC notice, the Bhadrak Collector sanctioned Rs 1.15 lakh for purchase of furniture and fixtures and Rs 70,000 for construction and up-gradation of three toilets in the office premises and the utilisation certificates were submitted.



# NHRC seeks ATR on plight of Odisha's primitive tribal group

STATESMAN NEWS SERVICE

BHUBANESWAR, 11MAY:

The National Human Rights Commission (NHRC) has sought for an Action Taken Report fromOdishaChiefSecretary on the precarious living condition, lack basic amenities and necessities of life of more than ten thousand families from "Dongria Kondh" a Particularly Vulnerable Tribal Group (PVTG) Community.

The petition filed by human rights lawyer Radhakanta Tripathy pointed outthat Odisha governmenthasfailed to ensure necessary measures like allweather roads, potable water, healthcare and education for the Dongria Kondh-inhabited villages in Kalahandi and Rayagada districts

"Despite intervention of the NHRC in the past, no progress report has been submitted. Upon ground verification, it is found that no requisite step has been taken on the issues raised therein. Decades pass on but social Justice, the benefits of special legislation still remain a mirage for the villagers consisting of PVTGs in Odisha", the petition noted.

The State and District Administration have not been awakened to ensure basic human rights of the villagers till today. The reports submitted by the State Authorities are mere statistical information and eye wash to hide the inefficiency and corrupt practice of the local administration. Since the area is covered by the hills and forests, the indepth, independent and impartial investigation of the amount spent in the name of development is not verified properly, the petition stated

The NHRC in its order stated "the Commission is of the considered view that the allegations leveled in the complaint are serious violations of the Human Rights of the victims."

While 62 tribal groups reside in Odisha, 13 of them are recognised as PVTGs. 2011 Census, Odisha's share of the country's total tribal population was 9% as per the 2011 census. Tribal settlers comprised 22.85% of the State's population.

The 13 PVTG settlers in Odisha are Birhor, Bonda, ChuktiaBhunjia, Didavi, Juang, Kharia, Dongria Khond, Kutia Khond, Lanjia Saora, Lodha, Mankidia, Paudi Bhuyan and Saora. Earlier identified as Primitive Tribal Groups (PTGs), they were later re-designated as Particularly Vulnerable Tribal Groups (PTGs) for the purpose of receiving special attention for their all-round development. However notwithstanding umpteen government schemes to bring these backward and impoverished groups to the fold of mainstream, it has failed to yield the desired results.



### NHRC asks collector Bhadrak to address issues faced by consumer forum

### STATESMAN NEWS SERVICE

BALASORE, 11 MAY: The National Human Rights Commission (NHRC) has directed the Collector & district magistrate, Bhadrak, to address the plethora of problems faced by the District Consumer Forum and submit an Action Taken Report (ATR) within six weeks considering the petition filed by Activist –Lawyer Radhakanta Tripathy.Tripathy has raised concerns about pathetic condition of the public amenities in the Bhadrak district consumer forum in which lacks basic infrastructure such as hygienic toilets, drinking water and a clear entrance due to encroachment by illegal vendors. In response to the notice of the NHRC, the district collector, Bhadrak, sanctioned Rs 1.15 lakh for purchase of furniture & fixtures and Rs 70,000 for construction and up- gradation of three toilets in the office premises which are duly utilized, and the utilization certificates were submitted.



## दुष्कर्म पीड़िता के मेडिकल में बरती लापरवाही मानव अधिकार आयोग ने तलब की रिपोर्ट

पहले पीसी सेठी अस्पताल मेडिकोलीगल केस (एमएलसी) के लिए गई थी, लेकिन यहां डाक्टरों ने कहा था कि स्टाफ कम है, एमटीएच जाओ। एमटीएच के स्टाफ ने कहा कि मामला पीसी सेठी अस्पताल का है। वहां बहुत स्टाफ है, वहीं मेडिकल करवाओ। पीड़िता दोबारा पीसी सेठी अस्पताल पहुंची और साढ़े पांच घंटे भटकने के बाद मेडिकल हुआ था।

अस्पतालों में इलाज के दावे खोखले : शासकीय अस्पतालों में अंतरराष्ट्रीय स्तर के इलाज देने का दावा किया जाता है। जबकि हकीकत में मामूली बुखार के लिए भी मरीज पहुंचता है तो उसे परेशान होना पड़ता है। दुष्कर्म पीड़िता के परेशान होने का यह पहला मामला नहीं है। फरवरी 2024 में भी नाबालिग पीड़िता को मेडिकल के लिए दो दिन तक भटकना पड़ा था।

सादे बांच घंटे अस्पतालों में भटकने के वाद हो सकी मंडिकल जांच पहले पीड़िता ने दुष्कर्मी की हैवानियत झेली, फिर व्यवस्था की लापरवाही सही धाने थी दी दिन तक भटकी थी नावसिन कुछने वैडित retite al faties à un pet per Alexe & Sersonal Van Ser Unroht dår unst 2014 forfor pet för dör Sene & Serson och dår som alles al feffere i co âger ca tra es el de he pror el curate ajul é ar curate ajul é ar Reiminis And Brain part fan stad fan st करे थी, लीकर प्राप्त का कई की भी रहा है 74. Cane fine dan terner & ex sent it unter tex idense it unter it danset ut prominischen git in eent dische ins i zur dielende ei en geht vonar it literse b que fait de que à au edies sur é é nos los de villes se mueil it ar itse fo these averages and a second of the second of der sebe See met mit ber finn ftit: - # Big enfte auft fiel ett unges al anti al red. set is span day at All and its point of the sector of the secto

26 मार्च 2025 के अंक में प्रकाशित खबर। गुप्ता, डा. रूपाली जोशी आदि शामिल हैं। उन्होंने मामले में पीसी सेठी अस्पताल प्रभारी डा. वीरेंद्र राजगीर, एमटीएच अस्पताल से डा. सुमित्रा यादव सहित ड्यूटी पर तैनात डाक्टरों और स्टाफ के बयान लिए हैं। इसके आधार पर रिपोर्ट तैयार की जा रही है। यह मामला कलेक्टर व संभागायुक्त तक भी पहुंचा था। दरअसल पीड़िता



नईदुनिया प्रतिनिधि, इंदौर: दुष्कर्म पीड़िता के मेडिकल में बरती लापरवाही के मामले में राष्ट्रीय मानव अधिकार आयोग ने संज्ञान लिया है। उसने पत्र लिखकर पूरे मामले की जांच रिपोर्ट मांगी है। मामले को लेकर नईदुनिया के 26 मार्च के अंक में प्रमखता से खबर प्रकाशित की थी।

25 मार्च को खुड़ैल थाना क्षेत्र से 35 वर्षीय दुष्कर्म पीड़िता मेडिकल के लिए शासकीय अस्पतालों के बीच साढ़े पांच घंटे भटकती रही, इसके बाद मेडिकल हो पाया था। मामले में सीएमएचओ डा. बीएस सैत्या ने जांच समिति बनाई है, जिसमें डा. हेमंत



The Statesman

### NHRC seeks ATR on plight of Odisha's primitive tribal group

The National Human Rights Commission (NHRC) has sought for an Action Taken Report from Odisha Chief Secretary on the precarious living condition, lack of basic amenities and necessities of life of more than 10,000 families from "Dongria Kondh", a Particularly Vulnerable Tribal Group (PVTG) Community.

https://www.thestatesman.com/india/nhrc-seeks-atr-on-plight-of-odishas-primitive-tribalgroup-1503431388.html

SNS | BHUBANESWAR | May 11, 2025 5:37 pm

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